

Name of the Corporate Debtor: Mittal Corp Limited; Date of Commencement of CIRP: 10-11-2021; List of Creditors as on: 01-12-2021; Name of IP: Mr. Ashok Kumar Gulla; Process Number: 1; Last 5 digit of registration number: 10174

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	15935188082	10	15873570610	95.81		31811187	29806285	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	65	5302482	65	2227911	0.01			3074571	Annexure 5
6	Operational creditors (Employees)	47	12875879	47	9801378	0.06		194438	2880063	Annexure 6
7	Operational creditors (Government Dues)	3	503397936	3	503397936	3.04			35844204	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	40	184841540	40	178119011	1.08		1515195	1515195	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		165	16641605919	165	16567116846	100.00	0	54212959	73120318	